

(c) The present Central subsidy scheme for biogas plants encourages beneficiaries to adopt the less expensive approved models. The Central subsidy is given in fixed amount, which in percentage terms, work out to be higher for the cheaper models as compared to the other models. Emphasis is being given for the training of masons and users and for the publicity for new models.

STATEMENT

Tentative Target for Setting up Biogas Plants for the Year 1995-96 under National Project on Biogas Development

State/Union Territory/Agency	No. of Plants
Andhra Pradesh	15000
Arunachal Pradesh	25
Assam	500
Bihar	1500
Goa	100
Gujarat	20000
Haryana	1500
Himachal Pradesh	1000
Jammu and Kashmir	50
Karnataka	24000
Kerala	1200
Madhya Pradesh	15000
Maharashtra	10000
Manipur	100
Meghalaya	100
Mizoram	100
Nagaland	100
Orissa	11000
Punjab	3000
Rajasthan	3000
Sikkim	150
Tamil Nadu	7000
Tripura	50
Uttar Pradesh	10000
West Bengal	6000
Andaman and Nicobar	5
Chandigarh	5
Dadra and Nagar Haveli	3
Delhi	7
Pondicherry	5
KVIC, Bombay	25000
NDDB, Anand	500
Others	4000
Total	160000

[English]

Family Welfare Programme

*516. SHRI MANORANJAN BHAKTA : Will the PRIME MINISTER be pleased to state :

(a) whether the norms of funding the Family Welfare Programme are based on expenditure levels prevailing many years ago;

(b) if so, whether it is also a fact that NDC Committee has recommended enhancement of these norms; and

(c) if so, the steps taken/proposed to be taken to implement the recommendations of NDC Committee?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) :
(a) Yes, Sir.

(b) and (c). The NOC's Committee on Population recommended enhancement of the norm for supply of drugs to Sub-Centres. The recommendation could be considered for implementation depending upon availability of additional resources.

[Translation]

Essential Commodities to Soldiers in Kashmir

*517. SHRI ARVIND TRIVEDI :
SHRI JANARDAN MISRA :

Will the PRIME MINISTER be pleased to state :

(a) whether all the essential commodities are supplied to the defence soldiers posted in Kashmir;

(b) if not, the reasons therefor; and

(c) the steps taken by the Government to ensure adequate supply of essential commodities to the soldiers deployed in Kashmir?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):
(a) to (c). All essential commodities like food articles (at prescribed scales as in Statement) and medicines to all Army Officers, Junior Commissioned Officers (JCOs) and Other Ranks (ORs) and personal clothings to JCOs/ORs posted in Jammu and Kashmir are issued free of cost as in every other station in the country. The required steps such as advance stocking of items in high altitude areas, maintenance of authorised reserves at designated places, airlift of short supply items etc. are taken by the authorities to ensure adequate timely availability of these commodities to the troops. The Army authorities in lower formations have also been empowered to make local purchases in the event of failure of the supplies under regular contracts.

STATEMENT

*Ration Scale of Army Offices/JCOs/OR in Peace/
Field/High Altitude Areas (gms. per day)*

S. No.	Items	JCOs/OR		Officer	
		Peace Field	High Altitude	Peace Field	High Altitude
a	b	c	d	e	f
1.	Atta/Rice	620	570	450	450
	Rice of	-	-	220	-
	Bread	-	-	230	-
2.	Dal	90	85	40	40
3.	Sugar	90	140	90	168
4.	Meat	110	110	260	260
5.	Potatoes	110	140	110	138
6.	Vegetable fresh	170	170	170	170
7.	Onion	60	60	60	60
8.	Milk fresh	250 ml.	-	250 ml.	250 ml. & 28 gm milk power
9.	Oil Hydrogenated or Refined Oil	80	85	80	85
10.	Fruit Citrus or Fruit Non Citrus	110 230	60 110	- 160	- 230
11.	Condiments	16	16	20	20
12.	Tea	9	14	9	14
13.	Salt	20	21	20	20
14.	Gram Dal Powder	-	30	-	30
15.	Butter Tinned	-	14	-	-
16.	Egg	-	1 No	2 Nos	3 Nos
17.	Milk tinned	-	100	-	-
18.	Milk Powder	-	28	-	-
19.	Copra	-	4	-	4
20.	Raisins	-	4	-	4
21.	Jam	-	14	30	14
22.	Vitamin C Tablet	-	100 mg.	-	-
23.	Pickles	-	15	-	15
24.	Milk Toffee or Boiled Sweets	-	40 80	-	-
25.	Dalia or Cornflake	-	-	20 30	20 -
26.	Sago or Cornflour or Jelly or Icecream Powder or Custard Powder	-	-	7 7 7 7	7 7 - 7
27.	Butter	-	-	20	34
28.	Firewood	-	-	-	1400

a	b	c	d	e	f
EXTRA FOR VEGETARIAN					
29.	Cheese or Nutramul	25 30	25 30	50 60	- -

Sale of Rifles

*518. SHRI LAKSHMI NARAIN MANI TRIPATHI :
Will the PRIME MINISTER be pleased to state :

(a) whether the Government sell rifles, revolvers and guns of N.P. bore mark manufactured at India Ordnance Factories to ordinary licence holder Indian citizens; and

(b) if so, the criteria adopted for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN) :
(a) and (b). Non prohibited (N.P.) bore weapons, namely, 315 sporting rifle and 12 bore double barrel breach loading (DBBL) gun of Ordnance Factory Board (OFB) make are sold to Indian citizens in the market through authorised arms dealers. A few numbers are also sold to certain specified categories of Indian citizens directly by OFB. 32 revolver has not yet been released in the open market due to its limited production; this weapon is only made available to certain specified categories of persons in need of security.

[English]

Arbitration Laws

*519. SHRI P.C. THOMAS :
SHRI BOLLA BULLI RAMAIAH :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to amend the Arbitration Laws in line with international practices and with a view to meet the needs of modern commerce and trade;

(b) if so, the details thereof;

(c) whether the U.N. and other World bodies have framed guidelines in the regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) and (b). Yes, Sir. Government will soon be introducing a Bill for enactment of a new law relating to arbitration and conciliation.